

ITEM NO.11 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 724/2020

PRANEETH K & ORS. Petitioner(s)

VERSUS

UNIVERSITY GRANTS COMMISSION (UGC) & ORS. Respondent(s)

(FOR IA No.65999/2020-EX-PARTE AD-INTERIM RELIEF and IA No.66000/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.65998/2020-APPROPRIATE ORDERS/DIRECTIONS and IA No. 68305/2020 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 68304/2020 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 739/2020 (PIL-W)
(FOR STAY APPLICATION ON IA 67748/2020
FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT ON IA 67751/2020
FOR EXEMPTION FROM FILING O.T. ON IA 67752/2020
FOR INTERVENTION APPLICATION ON IA 68164/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 68166/2020)

Diary No(s). 15056/2020 (XIV)

(IA No.67703/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.67702/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.67763/2020-INTERVENTION/IMPLEADMENT and IA No.67705/2020-INTERVENTION/IMPLEADMENT and IA No.67704/2020-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

W.P.(C) No. 746/2020 (X)

(FOR I.R. and IA No.68338/2020-GRANT OF INTERIM RELIEF and IA No.68344/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 745/2020 (X)

(FOR IA No.68287/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 741/2020 (PIL-W)

(FOR IA No.67996/2020-EXEMPTION FROM FILING O.T. and IA No.67995/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 10-08-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.

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Mr. Sanjay Kr. Dubey, Adv.
Mr. Aavishkar Singhvi, Adv.
Mr. Malak Bhatt, Adv.
Mr. Aseem Atwal, Adv.
Mr. Kartavya Batra, Adv.
Mr. Sanpreet Singh Ajmani, Adv.

724/20 Mr. Alakh Alok Srivastava, Advocate-On-Record
Ms. Anubha Shrivastava Sahai, Advocate

Ms. Meenakshi Arora, Sr. Adv.
Ms. Anannya Ghosh, AOR

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Ms. Samiksha Godiyal, Adv.
Mr. Nikhil Ranjan, Adv.
Ms. Pratyushi Mehta, Adv
Mr. Pranaya Goyal, AOR

Mr. Jaideep Gupta, Sr. Adv
Mr. Raghunath Chakaraborty, Adv
Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv
Mr. Pravar Veer Misra, Adv.

M/S. Lambat And Associates, AOR

Mr. Shivankar Sharma ,Adv
Talha Abdul Rahman, AOR
Mr. Mohd. Shaz Khan, Adv
Mr. Udit Atul Konkantankar, Adv
Mr. Akbar Ahmad, Adv.

For Respondent(s) Mr. Tushar Mehta (Ld. SG)
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Ms. Nidhi Mittal, Adv.
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Dr. Uday Prakash Warunjikar, Advocate
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Dr. R. R. Deshpande, AOR
For M/S. Dr. R.R. Deshpande And Associates

GNCTD Mr. Chirag M. Shroff, Advocate
Ms. Sanjana Nangia, Advocate
Ms. Abhilasha Bharti, Advocate

Maharashtra	Mr. Arvind Datar, Sr. Adv. Mr. Rahul Chitnis, ADV Mr. Sachin Patil, AOR
W.B.	Mr. Kishore Dutt, Sr. Adv. Mr. Vikas Mehta, AOR Mr. Sanjay Basu, Adv Mr. Apoorv Khator, Adv Ms. Mansa Shukla, Adv. Mr. Namit Saxena, AOR Mr. Gaurav Agrawal, AOR
70207&208	Ms. Meera Mathur, AOR
70613	Mr. Rahul Shyam Bhandari AOR Mr. Akash Sinha (Advocate) Mr. Shubham Saket, Advocate Mr. Harpreet Singh Hora, Adv Mr. Chirag, Advocate Mr. G. Priyadharshni, Adv.
68164	Mr. Yashodeep Deshmukh, Adv. Mr. Akshay Kapadia, Adv. Mr. Priank Adhyaru, Adv. Mr. R.P. Goyal, Adv.
70364 MFUCTO	Mr. Mihir Desai, Senior Advocate Ms. Rukhsana Choudhury, AOR
Maharashtra Students Union	Mr. Jamshed Mistry, Adv. Ms. Mohini Priya, AOR Mr. Siddharth Dharmadhikari, Adv. Mr. Abhikalp Pratap Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matters on 14.08.2020 along with Writ Petition No. 814/2020 at the end of the Board.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER